

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/192/ (HB)/2017

NAME OF THE PETITIONER(S)

: SMALL INDUSTIRES DEVELOPMENT BANK OF

NAME OF THE RESPONDENT(S)

: ZYLOG SYSTEMS LTD

**UNDER SECTION** 

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

M/s Granesh & Granesh by C.P. Hemkuman for Petitioney

28 7/17

## <u>ORDER</u>

Mr. C.P. Harikumar, Counsel for Petitioner present. No representation on behalf of Respondent. Counsel for Petitioner submitted that Hon'ble High Court of Madras passed an order in another matter regarding winding up of Respondent Company. He further submitted that for placing the said order before this Bench, he prayed some time. At request, time is enlarged. Put up on **01.08.2017 at 10.30 A.M.** 

(K. ANANTHA PADMANABHASWAMY)

MEMBER (JUDICIAL)

ghk